

licences would be immediately cancelled/suspended in addition to any of the other liabilities accruing under the Law. These recommendations/observations should be referred to the Committee constituted in the Ministry of Information and Broadcasting for studying the various aspects of the Cable TV Networks and Antenna System in the country

#### *Miscellaneous*

59. The name of the Ministry of Information and Broadcasting should be changed to the ministry of Information, Broadcasting and Cinema.

[*English*]

#### **Modernisation of IISCO**

\*172. SHRIMATI GEETA MUKHERJEE: Will the Minister of STEEL AND MINES be pleased to state

(a) whether the Steel Authority of India Ltd. (SAIL) had decided to modernise the Burnpur plant of Indian Iron and Steel Company (IISCO) with Japanese Cooperation.

(b) whether an independent consultant has been appointed to verify the Japanese detailed engineering report; and

(c) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c). Modernisation of Burnpur Works of IISCO stands approved in principle by the Government. The Report from the Japanese Consulting Companies entails very high capital costs. Therefore M/s. Dastur & Co Ltd. have been entrusted with the task of giving a second professional opinion to Government on the approach to the modernisation invest-

ment. Government would like to have a more cost effective investment and optimum utilisation of indigenous capabilities.

#### **Sponge Iron Plants in Orissa**

\*173. SHRI BHAKTA CHARAN DAS: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of sponge iron plants in Orissa;

(b) whether there is any proposal for setting up some more sponge iron plants in that State; and

(c) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) There are two sponge iron plants operating in Orissa.

(b) and (c). Sponge Iron Industry is a de-licensed industry. Besides the 2 operating units, 14 more companies have registered themselves for manufacture of sponge iron in the State of Orissa

#### **Bank Loans to Agricultural Labourers**

\*175 SHRI J. CHOKKA RAO: Will the Minister of FINANCE be pleased to state:

(a) the percentage of loans given by the nationalised banks to agricultural labourers, rural artisans and labourers in unorganised sector as compared to big industrial houses since December 1, 1989; and

(b) the steps being taken by Government to improve the percentage of loans to agricultural labourers and rural artisans and labourers in unorganised sector?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). The present data reporting system of Banks does